

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION No.44/2024

IN

ORIGINAL APPLICATION NO.143/ 2023

Sunil Vaid & Anr.

...Applicant(s)

Versus

State of Uttar Pradesh & Ors.

...Respondent(s)

REPLY ALONG-WITH AFFIDAVIT**MOST RESPECTFULLY SHOWETH:**

1. That the answering respondent humbly submits that the present matter was disposed-off by this Hon'ble Tribunal vide final order and judgement dated 25.08.2024 inter-alia with the following directions:

8. Counsels appearing for applicant and respondents stated at the bar that all are agreeable with the report and appropriate directions be issued to Nagar Nigam, Ghaziabad to comply with the suggestions made by Learned Amicus Curiae vide the above report to update the parks with regard to maintenance and submit a compliance report within two months.

9. In view, thereof, we dispose of this original application with direction to Municipal Commissioner, Nagar Nigam, Ghaziabad to carry out and comply with the suggestions and remove the defects, and pollutions noticed by Amicus Curiae in the said report and submit a compliance report within three months with Registrar General of this Tribunal, who thereafter, if finds necessary, may place the matter before Bench for further orders.

10. A copy of this order be forwarded to Municipal Commissioner, Nagar Nigam Ghaziabad by email for compliance.

2. That pursuant to this order, Execution Application No.44/2024 was filed by the Applicant, wherein this Hon'ble Tribunal vide order dated 17.12.2024 passed an order as under:

4. It may be observed here that non-compliance with order passed by this Tribunal constitutes an offence punishable under Section 26 of the National Green Tribunal Act, 2010 (NGT Act, 2010). Order passed by this Tribunal is also executable as civil court decree under Section 25 of the NGT Act, 2010 as per modes of execution provided for in the Code of Civil Procedure, 1908 including the mode of arrest and detention in civil prison.

5. The Registry is directed to issue show cause notice to the Commissioner, Municipal Corporation, Ghaziabad requiring him to file his report mentioning the steps taken in compliance with order dated 25.07.2024 and also to show cause as to why order for his prosecution for commission of offence punishable under Section 26 of the NGT Act, 2010 be not passed.

6. List for further consideration 29.01.2025.

3. That in compliance of the order of the Hon'ble Tribunal, compliance affidavit is being filed by the Municipal Commissioner, which is annexed with this reply.
4. That it is most respectfully submitted that the Municipal Commissioner has not committed wilful or intentional disobedience of the order of the Hon'ble Tribunal. It is admitted that there has been lapse of filing compliance report within two months from the date of disposal of the Original Application No.143/2023, for which the deponent deeply regrets and tenders his unconditional apology with the assurance that the same will not be repeated.
5. That the answering respondent pleads mercy from the Hon'ble Tribunal to not initiate prosecution of the answering respondent for the violation of its order u/s 26 of the NGT Act, 2010 as the same was neither deliberate nor

intentional. Further, the answering respondent assures that such lapse will never be repeated.

6. That it is most respectfully submitted that in perusal of the report submitted by the answering respondent, the Hon'ble Tribunal may graciously be pleased to disposed-off the Execution Application as satisfied as all the shortcomings identified by the Ld. Amicus have been duly addressed.

Municipal Commissioner, Ghaziabad

Through Counsel


(VIBHAV MISHRA)

Advocate-on-Record

Ch No.221, CK Daphtary Lawyers' Chamber

Tilak Lane, Supreme Court of India,

New Delhi-110001

(M): 9473565666

(E): vibhavmishra@outlook.in

Date: 27.01.2025

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION No.44/2024

IN

ORIGINAL APPLICATION NO.143/ 2023

Sunil Vaid &Anr.

....Applicant(s)

Versus

State of Uttar Pradesh & Ors.

....Respondent(s)

**COMPLIANCE AFFIDAVIT ON BEHALF OF MUNICIPAL CORPORATION
GHAZIABAD**

I, Vikramaditya Singh Malik, S/o Sh Yudhvir Singh Malik Aged about 36 years, presently posted as Municipal Commissioner, Ghaziabad having office at Navyug Market, Opp. Bus Stand, Ghaziabad – 201001 (U.P.) do solemnly affirm and state on oath as under:

1. That the deponent is posted as the Municipal Commissioner, Ghaziabad Municipal Corporation and as such therefore well conversant with the facts and circumstances of the present case.
2. That the deponent humbly submits that present matter was disposed off by this Hon'ble Tribunal vide final order and judgement dated 25.08.2024 inter-alia with the following directions:

8. Counsels appearing for applicant and respondents stated at the bar that all are agreeable with the report and appropriate directions be issued to Nagar Nigam, Ghaziabad to comply with the suggestions made by Learned Amicus Curiae vide the above report to update the parks with regard to maintenance and submit a compliance report within two months.



9. In view, thereof, we dispose of this original application with direction to Municipal Commissioner, Nagar Nigam, Ghaziabad to carry out and comply with the suggestions and remove the defects, and pollutions noticed by Amicus Curiae in the said report and submit a compliance report within three months with Registrar General of this Tribunal, who thereafter, if finds necessary, may place the matter before Bench for further orders.

10. A copy of this order be forwarded to Municipal Commissioner, Nagar Nigam Ghaziabad by email for compliance.

2. That the Ld. Amicus Curiae, in his report, gave suggestions qua the parks as under, which were recorded in the order dated 25.07.2024 pass by this Hon'ble Tribunal:

7. Today, inspection report has been filed by Amicus Curiae which states as under:

“OBSERVATIONS WITH RESPECT TO THE FOUR PARKS

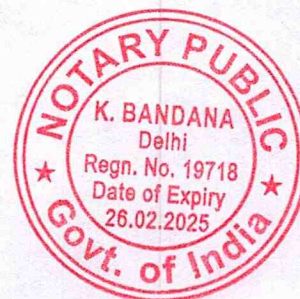
5. The 3 parks namely Krishna Park, Podium park and Ambedkar Park are contiguous to each other with Podium Park lying in centre. And the Fourth Park i.e., Chitragupta Park is separated from Ambedkar Park by Road.

KRISHNA PARK

6. That the Amicus Curie along with other officials and Mr. Sunil Vaid inspected the Krishna Park and observed that

a) entry gate boundary was lying broken, but being repaired by Workers engaged at site. On asking it was told that a proper gate is being raised.

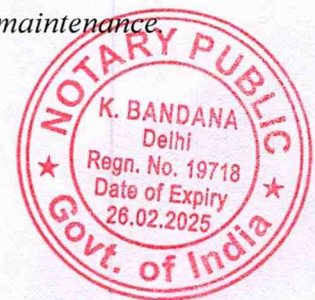
b) Dry leaves were found scattered all around the park. Worker were engaged in cleaning of Park.



- c) Boundary wall towards the main road was old and broken. Building material including bricks was lying near the boundary wall meant for the work of repair which was undergoing.
- d) 'Use and throw' items, plastic cups, wrappers of biscuits, earthen Kulhads etc were found inside the Park in the central part also.
- e) The Boundary Wall towards the market road was broken almost completely but was also being repaired/reconstructed. Further, the garbage was lying inside the park close to the broken wall, obviously through easy access to people who throw the solid waste without any care for environment. And further there is high possibility of encroachment seeing the present condition of boundary wall. Some hoardings were also found lying as solid waste inside the boundary.
- f) No dustbin was observed inside the Park.

PODIUM PARK

7. There is entry in to Podium Park from Krishna Park and also from main road.
- a) This Park seems to be cleaner as compared to Krishna Park.
- b) Workers were engaged in cleaning and collecting the solid waste and dried leaves.
- c) The internal walking path was broken at some places.
- d) Use and throw items and other solid waste like plastic wrappers was found littered inside the Park near the boundary wall towards market area road.
- e) Boundary wall towards the market area side was old and broken at few places.
- f) The monument inside the Park need attention for maintenance



AMBEDKAR PARK

8. *The next park after exiting from Podium Park is the Ambedkar Park.*

a) *The boundary wall at the entry was old and broken at many places.*

b) *Two urinals was present but dirty and non functional.*

c) *The boundary wall towards the Main road is almost non existent. No Work regarding raising a new wall was going on. It was stated that construction of wall is to be done here also.*

d) *Park has play area for children comprising few swings and pull up bars, slides etc.*

e) *Walking path is broken at some places from corners.*

f) *Workers were engaged in cleaning the park.*

g) *Solid waste mainly 'use and throw items' like plastic bottles, wrappers, chips packets etc was lying collected at few places. And this kind of waste was found littered and mixed with dried leaves at several places.*

h) *Two Dustbins were found but requires to be placed properly.*

i) *At the entry gate from market area road side, two shanties of with GDA written over its body, were found.*

j) *Boundary wall towards the market side road was found damaged. The area inside these boundary wall has therefore garbage and solid waste thrown.*

k) *One abandoned lined pool was found as shown here.*

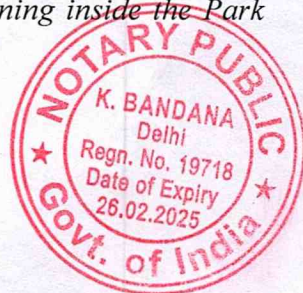
l) *The third side of the Park towards the road separating the Ambedkar Park and Chitragupta Park, the boundary wall was broken and almost non existent.*

9. CHITRAGUPTA PARK

- a) *The boundary wall is maintained at 4-5 feet height. Painted newly.*
- b) *Public drinking water point is located at the entry gate but not working*
- c) *Use and throw' items, cups, bottles, plastic wrappers were found littered all over park. At the same time cleaning was going on by workers.*
- d) *There was no encroachment found inside the park. It was stated during inspection that same has been removed.*
- e) *Demolition waste was found inside the Park mainly of demolished old wall having bricks etc.*
- f) *The entry gate has two abandoned and dilapidated kiosk of Ghaziabad Development Authority appearing to be Guard room.*

SUGGESTIONS

- A. *At the foremost the boundaries should be repaired/reconstructed and fencing with wires be made to appropriate height to prevent the throwing of waste from outside of Park.*
- B. *A proper and thorough cleaning of Parks should be done by the responsible agency. Broken walkways inside the park and abandoned lined pool etc should be cleaned/beautified and repaired in a time bound manner.*
- C. *Enough no. of signboards be placed for creating awareness for the visitors of park showing the penalty provision for littering and any damage to the Park.*
- D. *Dustbins should be placed inside park with provision of regular collection and scientific disposal.*
- E. *Regular vigil be kept for maintenance and cleaning inside the Park by the concerned officials."*



3. That pursuant to this order, Execution Application No.44/2024 was filed by the Applicant, wherein this Hon'ble Tribunal vide order dated 17.12.2024 passed an order as under:

4. It may be observed here that non-compliance with order passed by this Tribunal constitutes an offence punishable under Section 26 of the National Green Tribunal Act, 2010 (NGT Act, 2010). Order passed by this Tribunal is also executable as civil court decree under Section 25 of the NGT Act, 2010 as per modes of execution provided for in the Code of Civil Procedure, 1908 including the mode of arrest and detention in civil prison.

5. The Registry is directed to issue show cause notice to the Commissioner, Municipal Corporation, Ghaziabad requiring him to file his report mentioning the steps taken in compliance with order dated 25.07.2024 and also to show cause as to why order for his prosecution for commission of offence punishable under Section 26 of the NGT Act, 2010 be not passed.

6. List for further consideration 29.01.2025.

4. That this most respectfully submitted that the present park was handed over to the Municipal Corporation on 05.01.2024 by the GDA. In anticipation of hand over, pursuant to the order dated 14.12.2023. E-bids were invited by horticulture department of Nagar Nigam on 16.12.2023 for four parks. M/s Shriram Enterprises emerged as L-1 and work order were issued on 14.03.2024 for maintenance of four parks. Works order also were issued for repairing and painting in Chitragupt Park, Repairing in Dr. Bhimrao Ambedkar park, Repairing and painting in Podium Park and repair and painting work in Krishna Vatika Park. All the works have been completed.
5. That the work order for M/s Shriram Enterprises was valid for five months. After the expiry of the same, e-bid were again invited, and work order has been issued to M/s Green Art Landscape Pvt. Ltd. On 19.12.2024 and work



has commenced from 20.12.2024. As on date, 10 workers are employed in the above parks. There are no encroachments in the park and parks are being maintained regularly.

6. That the detailed report of deponent on the inspection done by JE, Ex.Engg, I/c Horticulture and Additional Municipal Commissioner along with photograph is annexed herewith.
7. That the deponent has not committed wilful or intentional disobedience of the order of the Hon'ble Tribunal. It is admitted that there has been lapse of filing compliance report within two months from the date of disposal of the Original Application No.143/2023, for which the deponent deeply regrets and tenders his unconditional apology with the assurance that the same will not be repeated.
8. That the deponent pleads mercy from the Hon'ble Tribunal to not initiate prosecution of the deponent for the violation of its order u/s 26 of the NGT Act, 2010 as the same was neither deliberate nor intentional. Further, such lapse will never be repeated.
9. That it is most respectfully submitted that in perusal of the report submitted by the deponent, the Hon'ble Tribunal may graciously be pleased to disposed-off the Execution Application as satisfied as all the shortcomings identified by the Ld. Amicus have been duly addressed.

hm
DEPONENT

VERIFICATION:

Verified on this the 24th day of January 2025 at New Delhi that the contents of the above affidavit are true and correct from the knowledge derived out of records and that nothing material is concealed herefrom.

hm
DEPONENT

2 identified
hm
08/17/2026

IDENTIFIED

ATTESTED
NOTARY PUBLIC DELHI
Govt. of India
Mob.: 9654768498



उद्यान प्रभारी/अपर नगर आयुक्त/नगर आयुक्त महोदय,

कृपया पत्रावली में संलग्न मान0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित वाद संख्या-143/2023 सुनील वैध व अन्य बनाम उ0प्र0 राज्य व अन्य में वाद का सम्बन्ध वैशाली गाजियाबाद स्थित चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क एवं पोडियम पार्क में वहाँ के स्ट्रीट वेन्डर्स द्वारा एम.एस.डब्ल्यू डम्प किये जाने तथा अतिक्रमण किये जाने के विरुद्ध योजित की गयी है। प्रश्नगत ओ0ए0 में नगर निगम की ओर से अनुपालन आख्या दाखिल की गयी, जिसपर सुनवाई करते हुए मा0 अधिकरण द्वारा दिनांक 25.07.2024 को निम्नलिखित आदेश पारित किये गये हैं:-

9. In view, thereof, we dispose of this original application with direction to Municipal Commissioner, Nagar Nigam, Ghaziabad to carry out and comply with the suggestions and remove the defects, and pollutions noticed by Amicus Curiae in the said report and submit a compliance report within three months with Registrar General of this Tribunal, who thereafter, if finds necessary, may place the matter before Bench for further orders.
10. A copy of this order be forwarded to Municipal Commissioner, Nagar Nigam Ghaziabad by email for compliance.

उक्त के सम्बन्ध में मा0 एन.जी.टी. के आदेश दिनांक 25.07.2024 के अनुपालन में अनुपालन आख्या मान0 अधिकरण के समक्ष प्रस्तुत न किये जाने के फलस्वरूप वादी द्वारा पुनः मा0 अधिकरण के समक्ष एकजीक्यूशन प्रार्थना-पत्र संख्या-44/2024 दाखिल की गयी, जिसमें मा0 अधिकरण द्वारा दिनांक 17.12.2024 को सुनवाई करते हुए आदेश पारित किये गये हैं, जिसका क्रियात्मक अंश निम्नलिखित है:-

4. It may be observed here that non-compliance with order passed by this Tribunal constitutes an offence punishable under Section 26 of the National Green Tribunal Act, 2010 (NGT Act, 2010). Order passed by this Tribunal is also executable as civil court decree under Section 25 of the NGT Act, 2010 as per modes of execution provided for in the Code of Civil Procedure, 1908 including the mode of arrest and detention in civil prison.
5. The Registry is directed to issue show cause notice to the Commissioner, Municipal Corporation, Ghaziabad requiring him to file his report mentioning the steps taken in compliance with order dated 25.07.2024 and also to show cause as to why order for his prosecution for commission of offence punishable under Section 26 of the NGT Act, 2010 be not passed.
6. List for further consideration 29.01.2025.

में अवगत कराना है कि गाजियाबाद नगर निगत द्वारा वैशाली गाजियाबाद स्थित चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क एवं पोडियम पार्क में कराये गये कार्यों की प्रगति आख्या निम्नलिखित है:-

मान0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष विचाराधीन योजित ओ.ए. संख्या-143/2023 सुनील वैध व अन्य बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में मान0 एन.जी.टी. नई दिल्ली द्वारा पारित आदेश दिनांक 19.05.2023 के अनुपालन में वैशाली योजनान्तर्गत स्थित 04 पार्क क्रमशः चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा वाटिका पार्क तथा पोडियम पार्क के अनुरक्षण/रख-रखाव का कार्य गाजियाबाद नगर निगम द्वारा कराये जाने के सम्बन्ध में प्रस्ताव दिनांक 26.07.2023 को आयोजित मान0 कार्यकारिणी की बैठक के समक्ष विचारार्थ/स्वीकृतार्थ प्रस्तुत किया गया, जिसके तद्दिनांक को ही मान0 कार्यकारिणी द्वारा स्वीकृति प्रदान की गयी। तत्पश्चात गाजियाबाद विकास प्राधिकरण द्वारा विकसित चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क को गाजियाबाद नगर निगम को हस्तान्तरण करने की समस्त आवश्यक कार्यवाही पूर्ण किये जाने हेतु कार्यालय पत्र संख्या-6608/2023-24 दिनांक 05.01.2024 के माध्यम से सचिव, गाजियाबाद विकास प्राधिकरण को पत्र प्रेषित किया गया।

उक्त के सम्बन्ध में हस्तान्तरण की कार्यवाही पश्चात नगर आयुक्त महोदय के आदेश दिनांक 14.12.2023 के अनुपालन में उद्यान विभाग द्वारा दिनांक 16.12.2023 को उक्त 04 पार्कों के रख-रखाव एवं अनुरक्षण हेतु ई-निविदा आमंत्रित की गयी, जिसमें न्यूनतम दर मैसर्स श्री राम इन्टरप्राइजेज की प्राप्त होने पर कार्यालय आदेश संख्या-192/उद्यान/2023-24 दिनांक 14.03.2024 के माध्यम से कार्य-आरम्भादेश निर्गत किया गया, तत्पश्चात दिनांक 18.01.2024 तथा 26.02.2024 को चित्रगुप्त पार्क की मरम्मत कर रंगाई पुताई के कार्य, डा0 भीमराव अम्बेडकर पार्क की मरम्मत का कार्य, पोडियम पार्क का मरम्मत कर रंगाई पुताई का कार्य एवं कृष्णा वाटिका पार्क की मरम्मत एवं रंगाई-पुताई के कार्य हेतु निविदा आमंत्रित की गयी, जिसमें प्राप्त योग्य निविदादाताओं को उपरोक्त 04 पार्कों के मरम्मत एवं रंगाई-पुताई का कार्य किये जाने हेतु कार्य-आरम्भादेश निर्गत करते हुए उपरोक्त 04 पार्कों के रख-रखाव/अनुरक्षण एवं निर्माण सम्बन्धी कार्यों हेतु निविदा स्वीकृत होने के पश्चात सम्बन्धित फर्मों द्वारा पार्कों में कराये जाने वाले निर्माण सम्बन्ध कार्य पूर्ण करा दिये गये हैं। यहाँ यह भी उल्लेखनीय है कि मैसर्स श्रीराम इन्टरप्राइजेज द्वारा कार्य कराये जाने की 05 माह की अवधि पूर्ण होने पर पुनः ई-निविदा आमंत्रित की गयी, जिसमें मैसर्स ग्रीन आर्ट लैण्डस्केप की न्यूनतम दर नगर आयुक्त महोदय द्वारा दिनांक 19.12.2024 को स्वीकृत की गयी, जिसके क्रम में मैसर्स ग्रीन आर्ट लैण्डस्केप प्रा0 लिमि0 को कार्यालय पत्र संख्या-600/उद्यान/2024-25 दिनांक 20.12.2024 के माध्यम से कार्य आरम्भादेश निर्गत किया गया। तत्क्रम में मैसर्स मैसर्स ग्रीन आर्ट लैण्डस्केप प्रा0 लिमि0

द्वारा चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क के उद्यानिक रख-रखाव का कार्य कराया जा रहा है, जिस हेतु पार्क में 10 श्रमिक कार्यरत हैं। उद्यान विभाग द्वारा उक्त पार्कों में 05 नग सबमर्सिबल पम्प अधिष्ठापित कराये गये हैं, जिनकी सहायता से पार्कों में लगे पेड़-पौधों की सिंचाई निरन्तर करायी जा रही है। चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क में वहाँ के स्ट्रीट वेन्डरों द्वारा एम.एस. डब्ल्यू डमप किये जाने तथा पार्कों में अतिक्रमण किये जाने के विरुद्ध भी योजित की गयी है। वर्तमान समय में किसी भी पार्क के अन्दर कोई अतिक्रमण नहीं है। पार्क में कराये जा रहे व पूर्ण किये गये कार्य का विवरण निम्नवत् है

क्र. सं.	पार्क का नाम	कार्य का विवरण	निविदा धनांक	स्वीकृत धनांक	कार्य की स्थिति
1	चित्रगुप्त पार्क	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	997043.00	766228.00	कार्य पूर्ण
2	डा0 अम्बेडकर पार्क	पार्क की मरम्मत का कार्य	993746.00	772240.00	कार्य पूर्ण
3	पोडियम पार्क	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	992938.00	794450.00	कार्य पूर्ण
4	श्री कृष्णा वाटिका	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	984442.00	746010.00	कार्य पूर्ण
5	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	05 माह की अवधि तक उद्यानिक रख-रखाव का कार्य	836751.00	680363.00	निविदा अवधि पूर्ण होने तक कार्य निरन्तर प्रक्रिया में।
6	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	पेड़-पौधों की सिंचाई हेतु 01-01 नग (05 नग) सबमर्सिबल पम्प के अधिष्ठापन का कार्य।	637257.00	637257.00	कार्य पूर्ण
7	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	05 माह की अवधि तक उद्यानिक रख-रखाव का कार्य	836751.00	811648.00	पूर्व में उद्यानिक रख-रखाव का कार्य 05 माह की अवधि तक कराये जाने हेतु निविदा करायी गयी, जिसकी अवधि पूर्ण होने पर पुनः ई-निविदा के माध्यम से उद्यानिक रख-रखाव का कार्य कराया जा रहा है, तथा यह कार्य सतत प्रक्रिया में रहेगा।
कुल कार्य-07 तथा व्यय धनराशि अंकन रूपये				5208196.00	

संलग्न:- पार्कों की फोटोग्राफ।

अतः उपरोक्तानुसार मान. एन.जी.टी के समक्ष योजित वाद संख्या-143/2023 सुनील वैध बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में सुनवाई हेतु निर्धारित तिथि दिनांक 29.01.2025 के क्रम में उद्यान विभाग द्वारा गाजियाबाद विकास प्राधिकरण द्वारा विकसित वैशाली योजनान्तर्गत स्थित 04 पार्क क्रमशः चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क में गाजियाबाद नगर निगम द्वारा कराये गये कार्यों के सम्बन्ध में आख्या तैयार कर दिया गया है, जो पत्रावली में दाहिनी ओर संलग्न कर आपके अवलोकनार्थ एवं हस्ताक्षरार्थ सादर प्रस्तुत है।

अवर अभियन्ता-उद्यान

उद्यान प्रभारी

सहायक अभियन्ता उद्यान

अपर नगर आयुक्त

अधिशारी अभियन्ता

नगर आयुक्त

कार्यालय-गाजियाबाद नगर निगम, गाजियाबाद

विषय:- वैशाली योजनान्तर्गत स्थित 04 पार्क क्रमशः चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क में गाजियाबाद नगर निगम द्वारा कराये गये कार्यों की प्रगति आख्या:-

कृपया उपर्युक्त विषयक मान0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित वाद संख्या-143/2023 सुनील वैध व अन्य बनाम उ0प्र0 राज्य व अन्य में वाद का सम्बन्ध वैशाली गाजियाबाद स्थित चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क एवं पोडियम पार्क में वहाँ के स्ट्रीट वेन्डर्स द्वारा एम.एस.डब्ल्यू डम्प किये जाने तथा अतिक्रमण किये जाने के विरुद्ध योजित की गयी है। प्रश्नगत ओ0ए0 में नगर निगम की ओर से अनुपालन आख्या दाखिल की गयी, जिसपर सुनवाई करते हुए मा0 अधिकरण द्वारा दिनांक 25.07.2024 को निम्नलिखित आदेश पारित किये गये हैं:-

9. In view, thereof, we dispose of this original application with direction to Municipal Commissioner, Nagar Nigam, Ghaziabad to carry out and comply with the suggestions and remove the defects, and pollutions noticed by Amicus Curiae in the said report and submit a compliance report within three months with Registrar General of this Tribunal, who thereafter, if finds necessary, may place the matter before Bench for further orders.

10. A copy of this order be forwarded to Municipal Commissioner, Nagar Nigam Ghaziabad by email for compliance.

उक्त के सम्बन्ध में मा0 एन.जी.टी. के आदेश दिनांक 25.07.2024 के अनुपालन में अनुपालन आख्या मान0 अधिकरण के समक्ष प्रस्तुत न किये जाने के फलस्वरूप वादी द्वारा पुनः मा0 अधिकरण के समक्ष एक्जीक्यूशन प्रार्थना-पत्र संख्या-44/2024 दाखिल की गयी, जिसमें मा0 अधिकरण द्वारा दिनांक 17.12.2024 को सुनवाई करते हुए आदेश पारित किये गये हैं, जिसका क्रियात्मक अंश निम्नलिखित है:-

4. It may be observed here that non-compliance with order passed by this Tribunal constitutes an offence punishable under Section 26 of the National Green Tribunal Act, 2010 (NGT Act, 2010). Order passed by this Tribunal is also executable as civil court decree under Section 25 of the NGT Act, 2010 as per modes of execution provided for in the Code of Civil Procedure, 1908 including the mode of arrest and detention in civil prison.

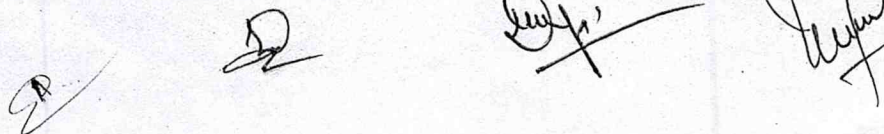
5. The Registry is directed to issue show cause notice to the Commissioner, Municipal Corporation, Ghaziabad requiring him to file his report mentioning the steps taken in compliance with order dated 25.07.2024 and also to show cause as to why order for his prosecution for commission of offence punishable under Section 26 of the NGT Act, 2010 be not passed.

6. List for further consideration 29.01.2025.

में अवगत कराना है कि गाजियाबाद नगर निगम द्वारा वैशाली गाजियाबाद स्थित चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क एवं पोडियम पार्क में कराये गये कार्यों की प्रगति आख्या निम्नलिखित है:-

मान0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष विचाराधीन योजित ओ.ए. संख्या-143/2023 सुनील वैध व अन्य बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में मान0 एन.जी.टी. नई दिल्ली द्वारा पारित आदेश दिनांक 19.05.2023 के अनुपालन में वैशाली योजनान्तर्गत स्थित 04 पार्क क्रमशः चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा वाटिका पार्क तथा पोडियम पार्क के अनुरक्षण/रख-रखाव का कार्य गाजियाबाद नगर निगम द्वारा कराये जाने के सम्बन्ध में प्रस्ताव दिनांक 26.07.2023 को आयोजित मान0 कार्यकारिणी की बैठक के समक्ष विचारार्थ/स्वीकृतार्थ प्रस्तुत किया गया, जिसके तददिनांक को ही मान0 कार्यकारिणी द्वारा स्वीकृति प्रदान की गयी। तत्पश्चात गाजियाबाद विकास प्राधिकरण द्वारा विकसित चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क को गाजियाबाद नगर निगम को हस्तान्तरण करने की समस्त आवश्यक कार्यवाही पूर्ण किये जाने हेतु कार्यालय पत्र संख्या-6608/2023-24 दिनांक 05.01.2024 के माध्यम से सचिव, गाजियाबाद विकास प्राधिकरण को पत्र प्रेषित किया गया।

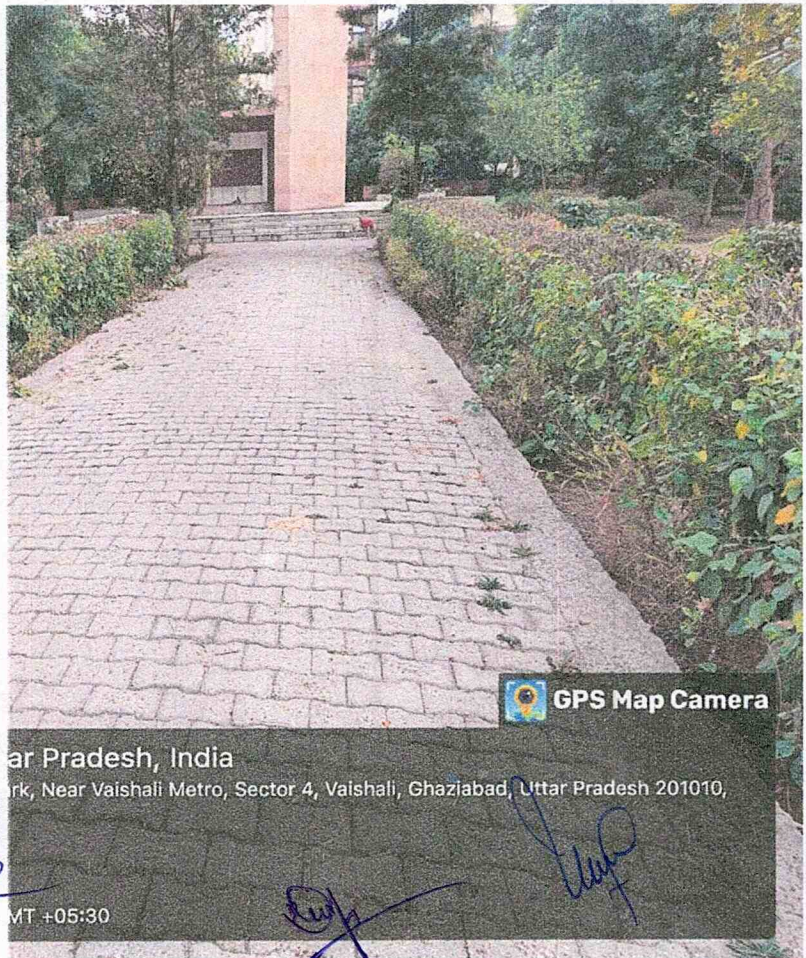
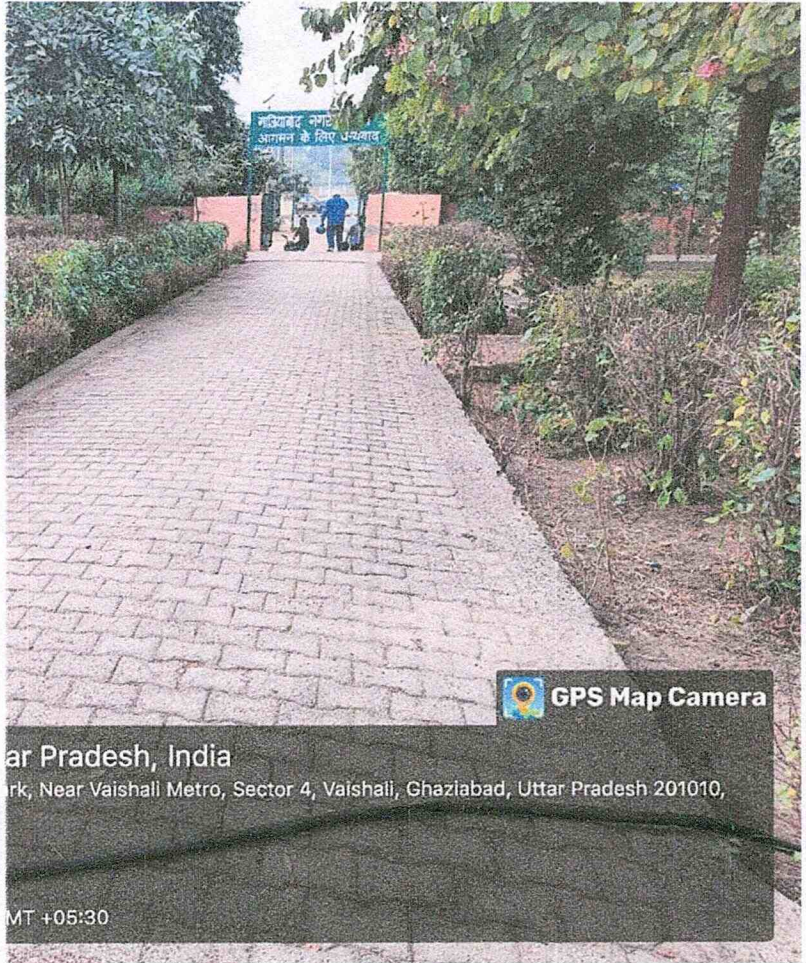
उक्त के सम्बन्ध में हस्तान्तरण की कार्यवाही पश्चात नगर आयुक्त महोदय के आदेश दिनांक 14.12.2023 के अनुपालन में उद्यान विभाग द्वारा दिनांक 16.12.2023 को उक्त 04 पार्कों के रख-रखाव एवं अनुरक्षण हेतु ई-निविदा आमंत्रित की गयी, जिसमें न्यूनतम दर मैसर्स श्री राम इन्टरप्राइजेज की प्राप्त होने पर कार्यालय आदेश संख्या-192/उद्यान/2023-24 दिनांक 14.03.2024 के माध्यम से कार्य-आरम्भादेश निर्गत किया गया, तत्पश्चात दिनांक 18.01.2024 तथा 26.02.2024 को चित्रगुप्त पार्क की मरम्मत कर रंगाई पुताई के कार्य, डा0 भीमराव अम्बेडकर पार्क की मरम्मत का कार्य, पोडियम पार्क का मरम्मत कर रंगाई पुताई का कार्य एवं कृष्ण वाटिका पार्क की मरम्मत एवं रंगाई-पुताई के कार्य हेतु निविदा आमंत्रित की गयी, जिसमें प्राप्त योग्य निविदादाताओं को उपरोक्त 04 पार्कों के मरम्मत एवं रंगाई-पुताई का कार्य किये जाने हेतु कार्य-आरम्भादेश निर्गत करते हुए उपरोक्त 04 पार्कों के रख-रखाव/अनुरक्षण एवं निर्माण सम्बन्धी कार्यों हेतु निविदा स्वीकृत होने के पश्चात सम्बन्धित फर्मों द्वारा पार्कों में कराये जाने वाले निर्माण सम्बन्ध कार्य पूर्ण करा दिये गये हैं। यहाँ यह भी

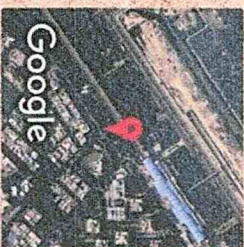
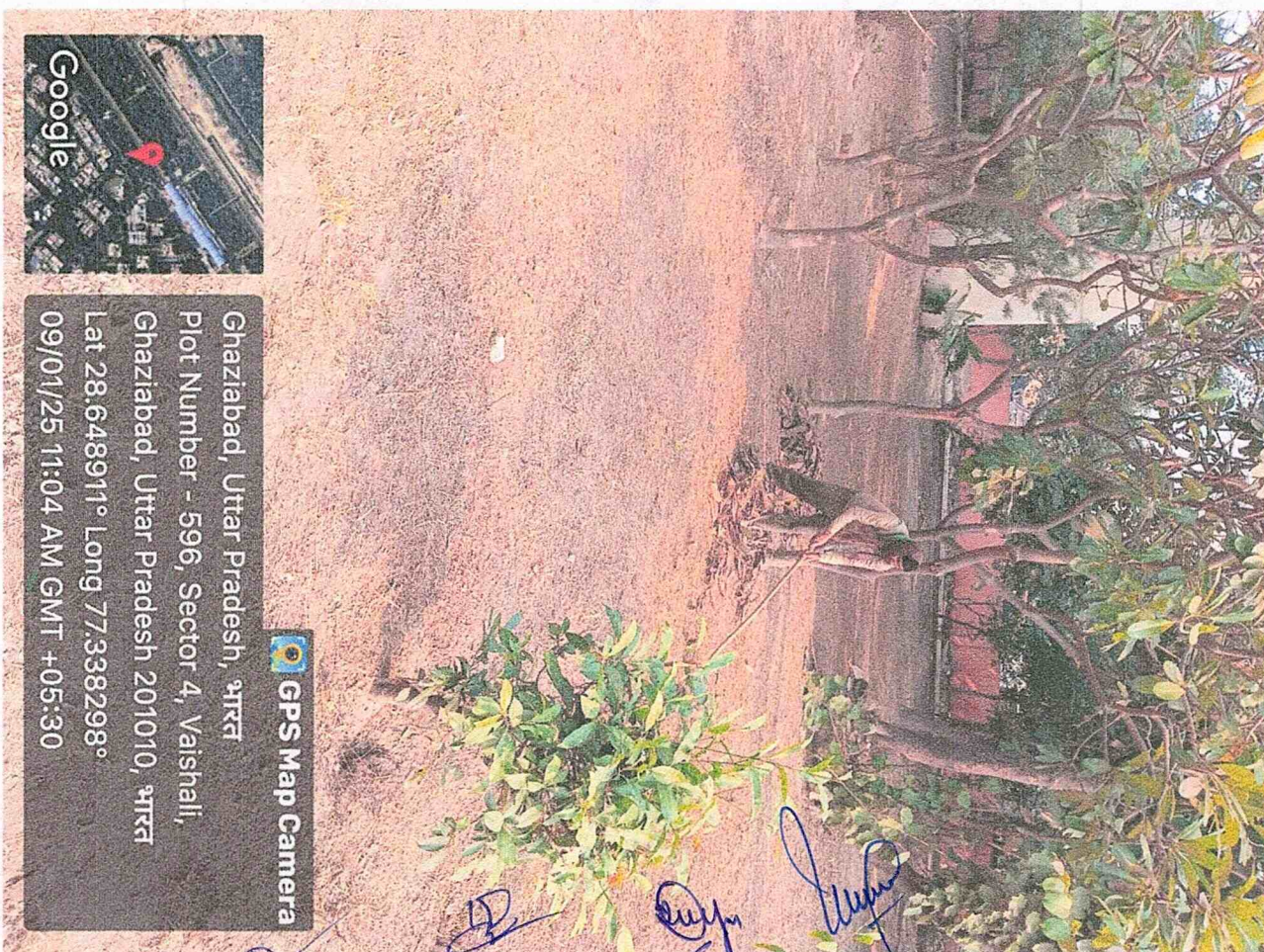
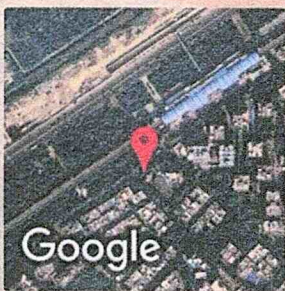
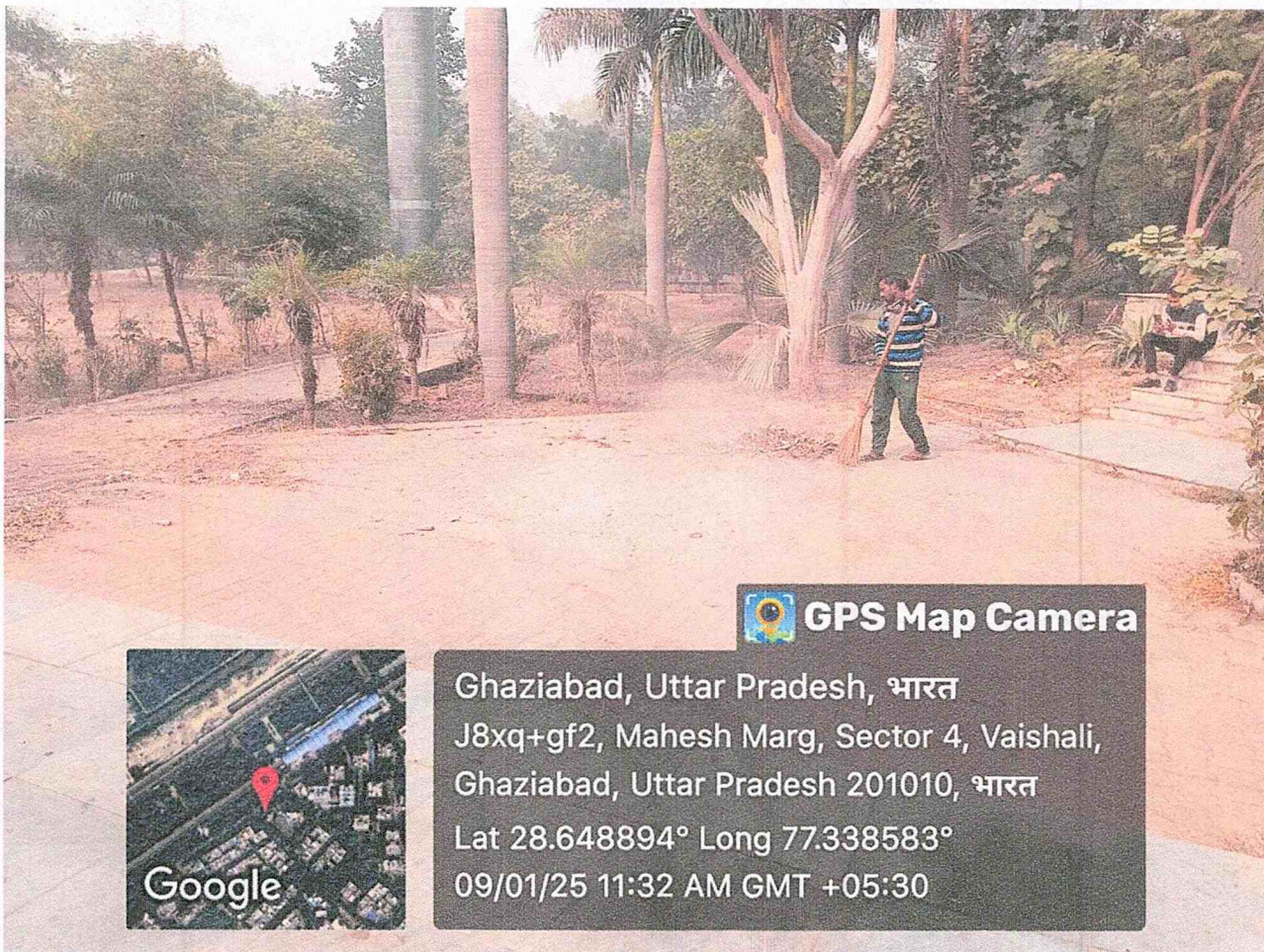


उल्लेखनीय है कि मैसर्स श्रीराम इण्टरप्राइजेज द्वारा कार्य कराये जाने की 05 माह की अवधि पूर्ण होने पर पुनः ई-निविदा आमंत्रित की गयी, जिसमें मैसर्स ग्रीन आर्ट लैण्डस्केप की न्यूनतम दर नगर आयुक्त महोदय द्वारा दिनांक 19.12.2024 को स्वीकृत की गयी, जिसके क्रम में मैसर्स ग्रीन आर्ट लैण्डस्केप प्रा0 लिमि0 को कार्यालय पत्र संख्या-600/उद्यान/2024-25 दिनांक 20.12.2024 के माध्यम से कार्य आरम्भादेश निर्गत किया गया। तत्क्रम में मैसर्स मैसर्स ग्रीन आर्ट लैण्डस्केप प्रा0 लिमि0 द्वारा चित्रगुप्त पार्क, भीमराव अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क के उद्यानिक रख-रखाव का कार्य कराया जा रहा है, जिस हेतु पार्क में 10 श्रमिक कार्यरत हैं। उद्यान विभाग द्वारा उक्त पार्कों में 05 नग सबमर्सिबल पम्प अधिष्ठापित कराये गये हैं, जिनकी सहायता से पार्कों में लगे पेड़-पौधों की सिंचाई निरन्तर करायी जा रही है। चित्रगुप्त पार्क, अम्बेडकर पार्क, कृष्णा पार्क तथा पोडियम पार्क में वहाँ के स्ट्रीट वेन्डरों द्वारा एम.एस. डब्ल्यू डमप किये जाने तथा पार्कों में अतिक्रमण किये जाने के विरुद्ध भी योजित की गयी है। वर्तमान समय में किसी भी पार्क के अन्दर कोई अतिक्रमण नहीं है। पार्क में कराये जा रहे व पूर्ण किये गये कार्य का विवरण निम्नवत् है

क्र. सं.	पार्क का नाम	कार्य का विवरण	निविदा धनांक	स्वीकृत धनांक	कार्य की स्थिति
1	चित्रगुप्त पार्क	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	997043.00	766228.00	कार्य पूर्ण
2.	डा0 अम्बेडकर पार्क	पार्क की मरम्मत का कार्य	993746.00	772240.00	कार्य पूर्ण
3.	पोडियम पार्क	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	992938.00	794450.00	कार्य पूर्ण
4.	श्री कृष्णा वाटिका	पार्क की मरम्मत एवं रंगाई-पुताई का कार्य	984442.00	746010.00	कार्य पूर्ण
5.	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	05 माह की अवधि तक उद्यानिक रख-रखाव का कार्य	836751.00	680363.00	निविदा अवधि पूर्ण होने तक कार्य निरन्तर प्रक्रिया में।
6	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	पेड़-पौधों की सिंचाई हेतु 01-01 नग (05 नग) सबमर्सिबल पम्प के अधिष्ठापन का कार्य।	637257.00	637257.00	कार्य पूर्ण
7	चित्रगुप्त पार्क, पोडियम पार्क, कृष्णा वाटिका पार्क तथा डा0 अम्बेडकर पार्क एवं कौशाम्बी स्थित डा0 भीमराव अम्बेडकर पार्क	05 माह की अवधि तक उद्यानिक रख-रखाव का कार्य	836751.00	811648.00	पूर्व में उद्यानिक रख-रखाव का कार्य 05 माह की अवधि तक कराये जाने हेतु निविदा करायी गयी, जिसकी अवधि पूर्ण होने पर पुनः ई-निविदा के माध्यम से उद्यानिक रख-रखाव का कार्य कराया जा रहा है, तथा यह कार्य सतत् प्रक्रिया में रहेगा।
कुल कार्य-07 तथा व्यय धनराशि अंकन रूपये				5208196.00	

संलग्न:- पार्कों की फोटोग्राफ।







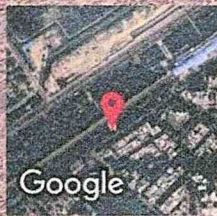
 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर
 ४, वैशाली, गाजियाबाद, उत्तर प्रदेश 201010, भारत
 Lat 28.648598° Long 77.337446°
 09/01/25 08:36 AM GMT +05:30



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,
 गाजियाबाद, उत्तर प्रदेश 201010, भारत
 Lat 28.648574° Long 77.337524°
 28/12/24 04:44 PM GMT +05:30

(Handwritten signatures and marks)

45



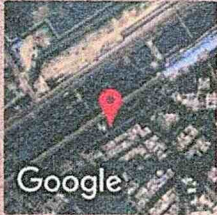
Handwritten signatures and initials in blue ink.



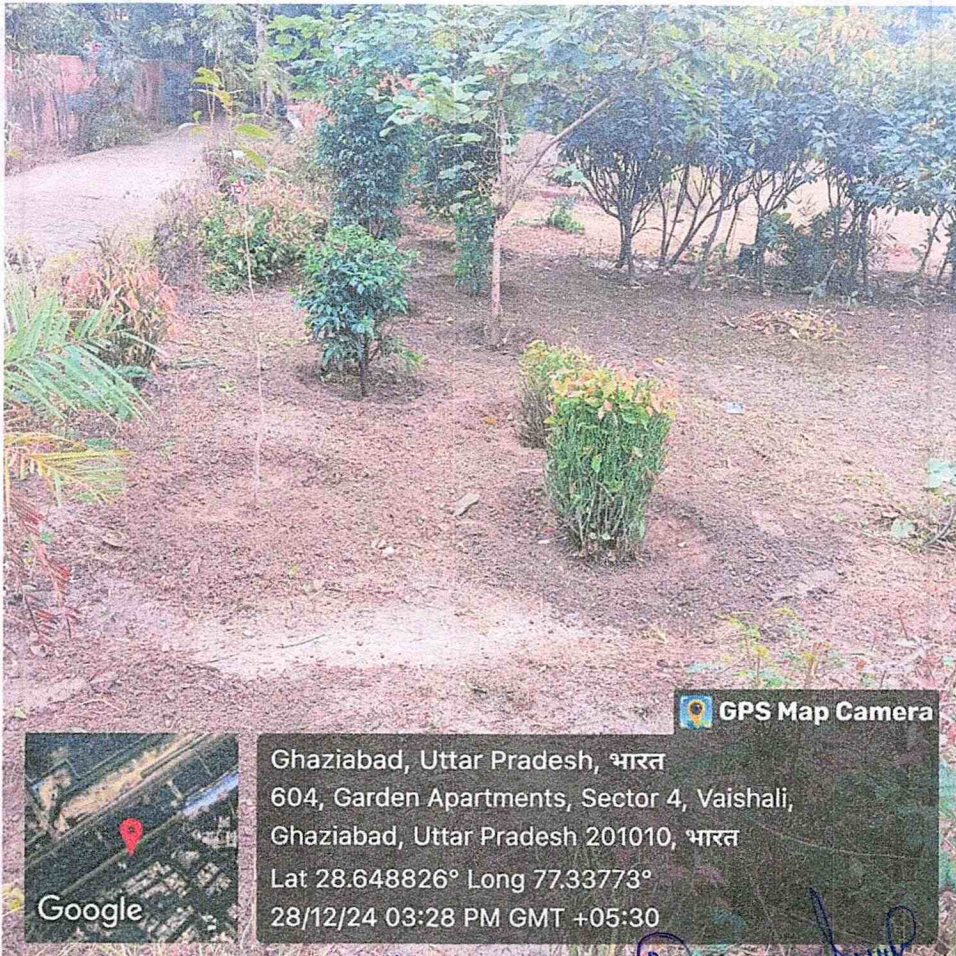
[Handwritten signatures in blue ink]



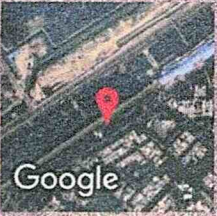
GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,
 गाजियाबाद, उत्तर प्रदेश 201010, भारत
 Lat 28.648658° Long 77.337719°
 28/12/24 03:24 PM GMT +05:30

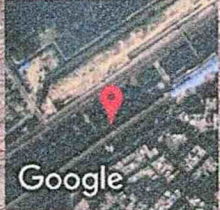


GPS Map Camera



Ghaziabad, Uttar Pradesh, भारत
 604, Garden Apartments, Sector 4, Vaishali,
 Ghaziabad, Uttar Pradesh 201010, भारत
 Lat 28.648826° Long 77.33773°
 28/12/24 03:28 PM GMT +05:30

(Handwritten signatures and initials)



गाजियाबाद, उत्तर प्रदेश, भारत
 23, मदन मोहन मालवीय मार्ग, नील्पदम कुंज कॉम्प्लेक्स, कम्मा 1,
 वैशाली, गाजियाबाद, उत्तर प्रदेश 201012, भारत
 Lat 28.64912° Long 77.337569°
 28/12/24 01:02 PM GMT +05:30

GPS Map Camera

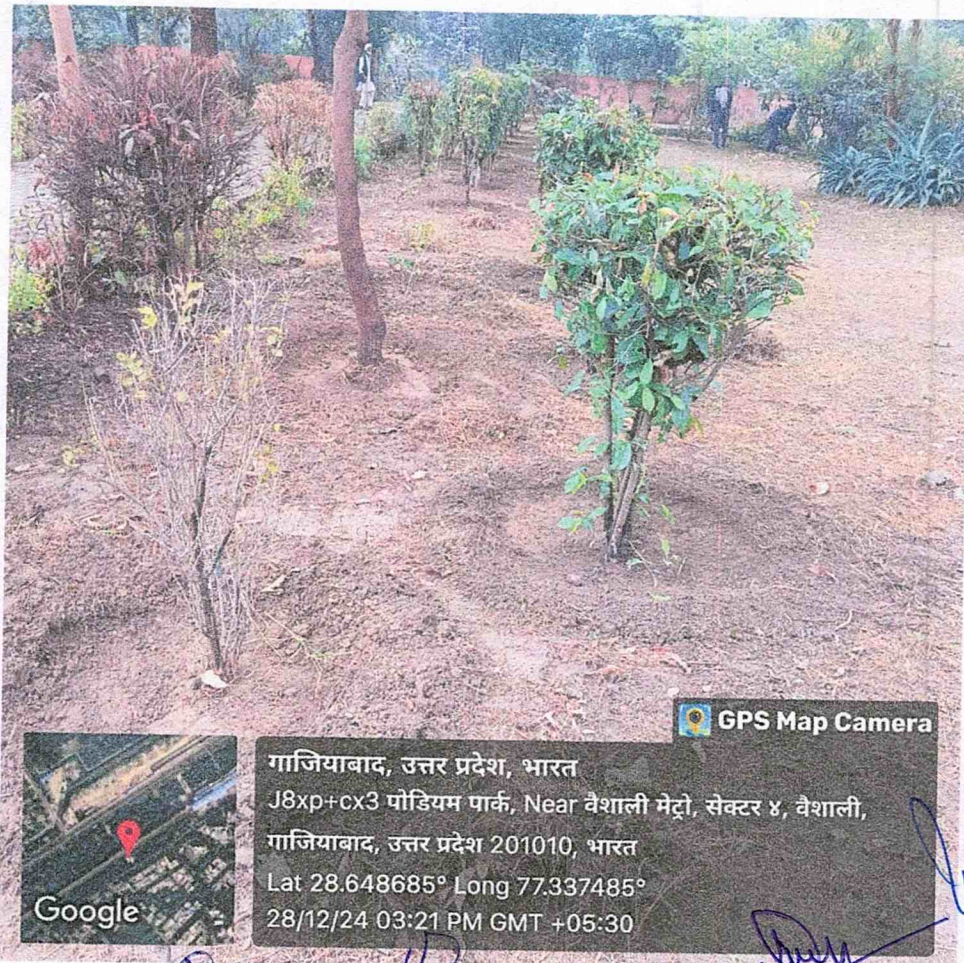


Ghaziabad, Uttar Pradesh, भारत
 Plot Number - 596, Sector 4, Vaishali, Ghaziabad,
 Uttar Pradesh 201010, भारत
 Lat 28.64892° Long 77.338279°
 28/12/24 11:45 AM GMT +05:30

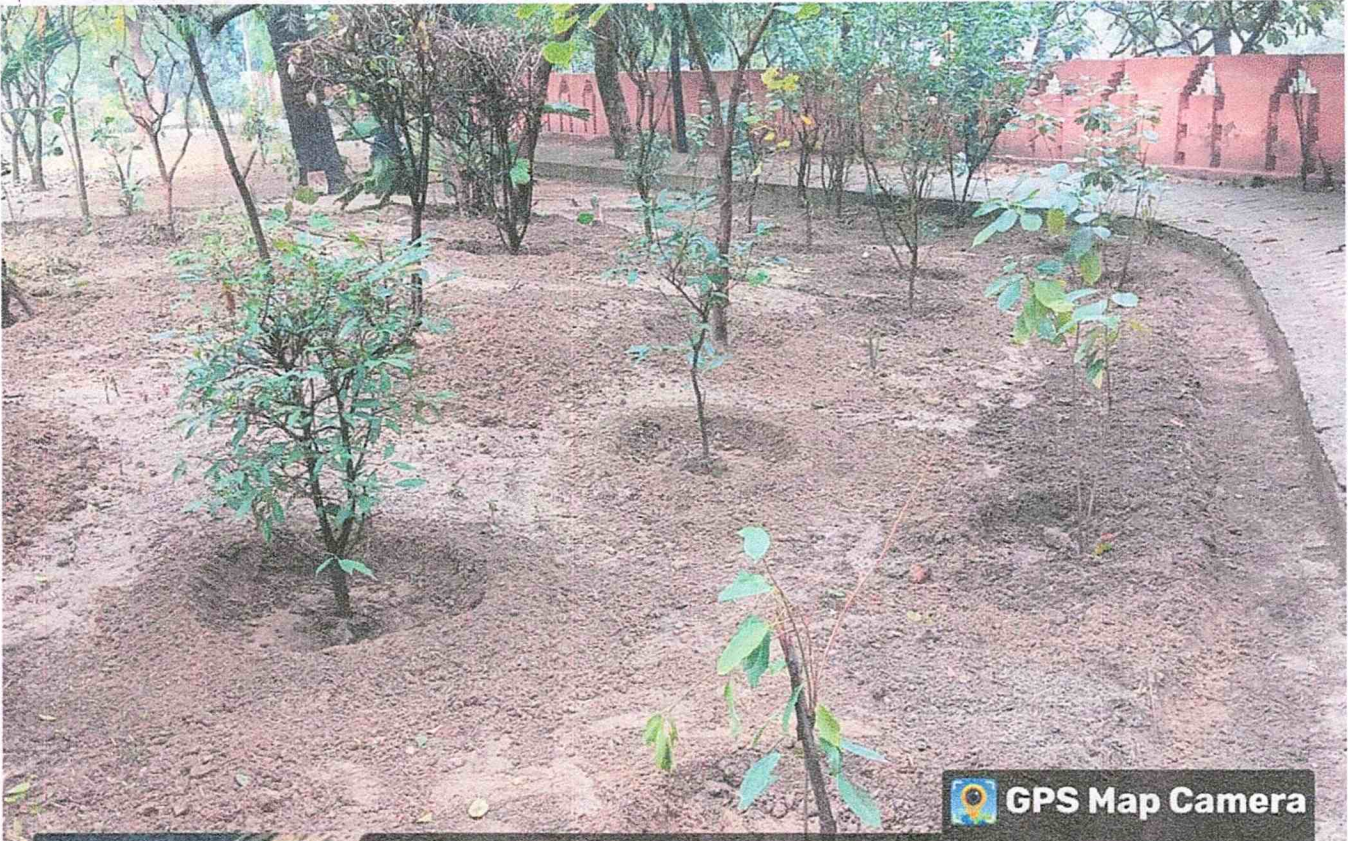
GPS Map Camera

[Handwritten signatures and marks]





[Handwritten signatures and initials in blue ink]



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 23, मदन मोहन मालवीय मार्ग, नील्पदम कुंज कॉम्प्लेक्स, कम्पा 1,



 **GPS Map Camera**

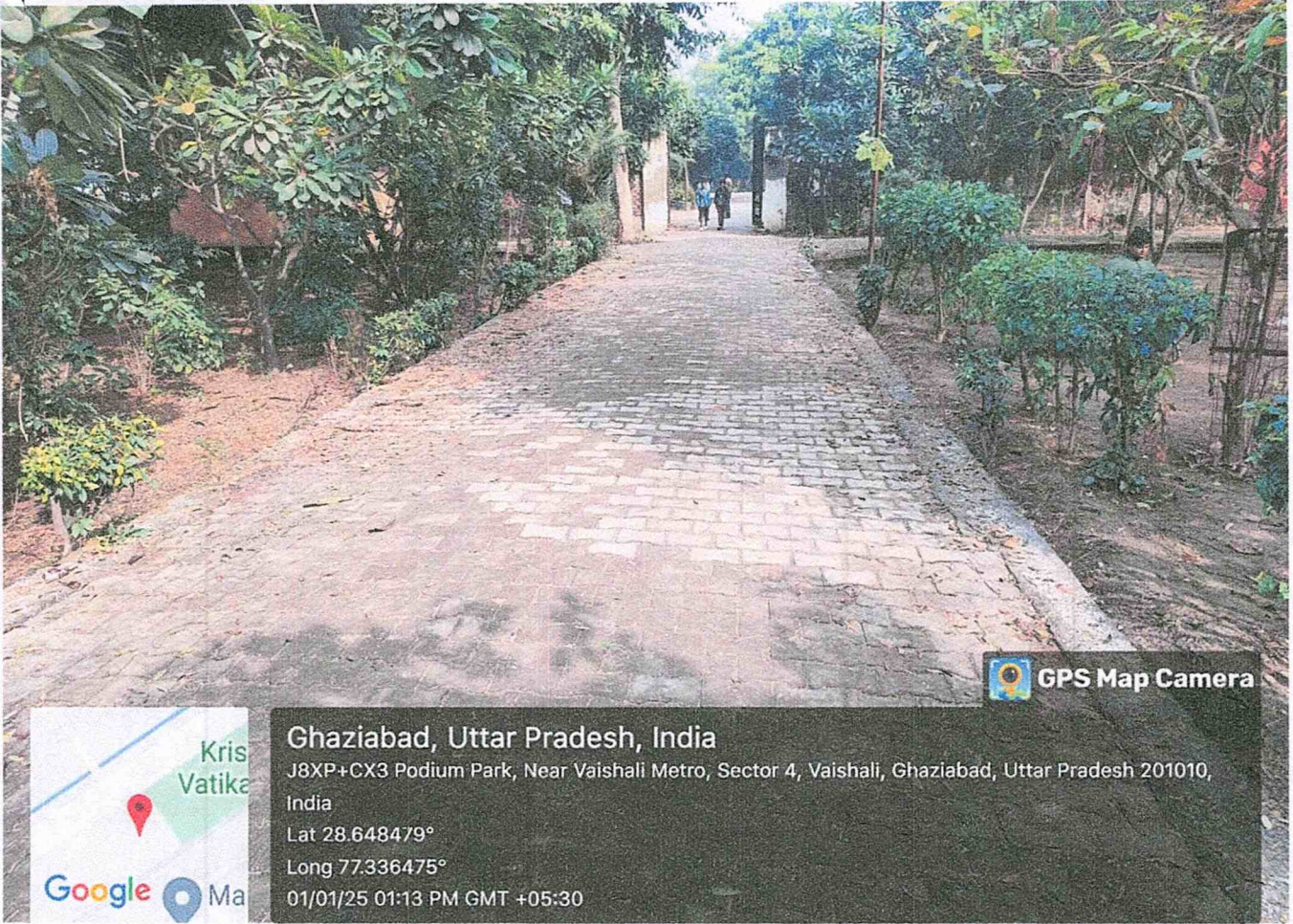


Ghaziabad, Uttar Pradesh, भारत
 Plot Number - 596, Sector 4, Vaishali, Ghaziabad,

[Handwritten signature]

[Handwritten signature]

[Handwritten signature]



[Handwritten signatures and initials in blue ink]



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,

[Handwritten signatures and marks in blue ink]



Handwritten signature

Handwritten signature

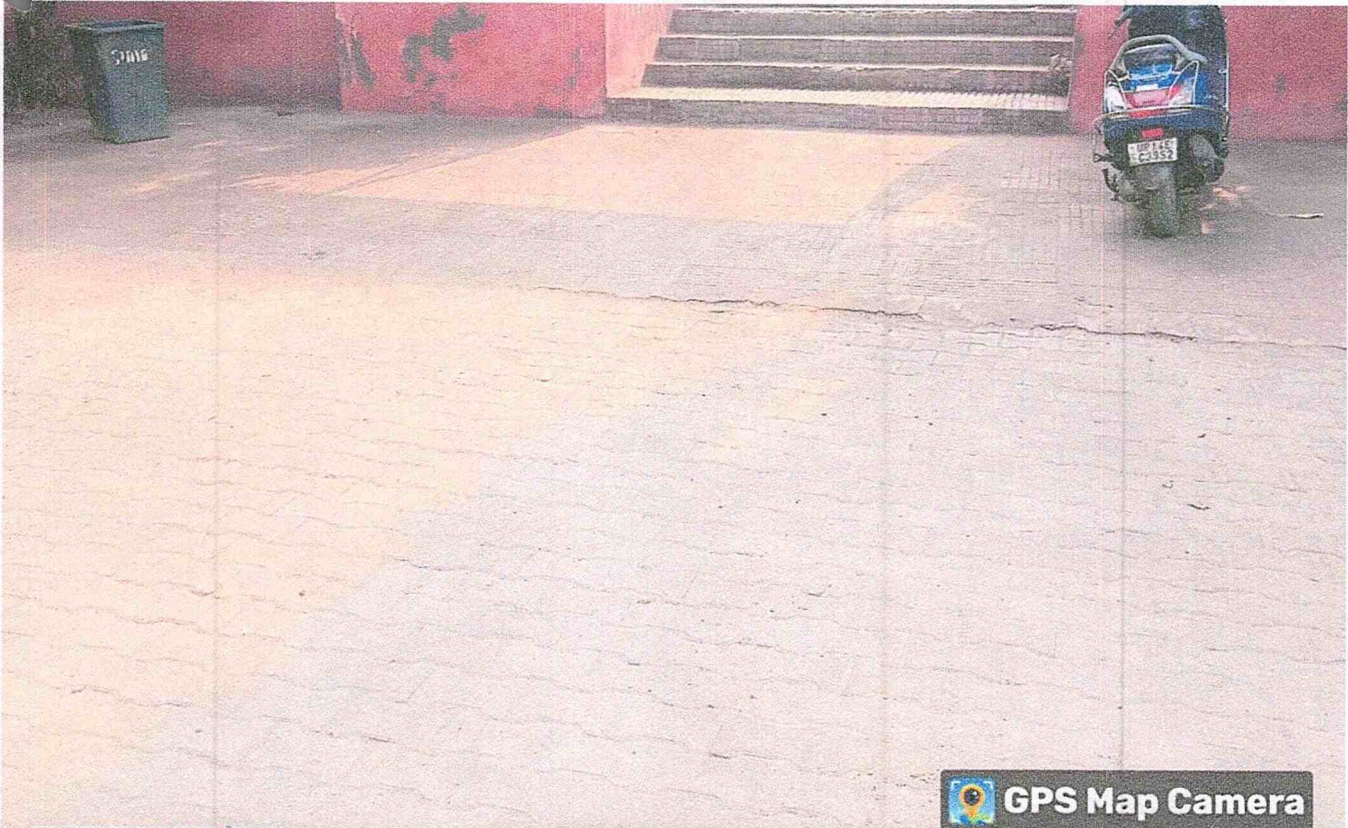


[Handwritten signature]

[Handwritten signature]

[Handwritten signature]

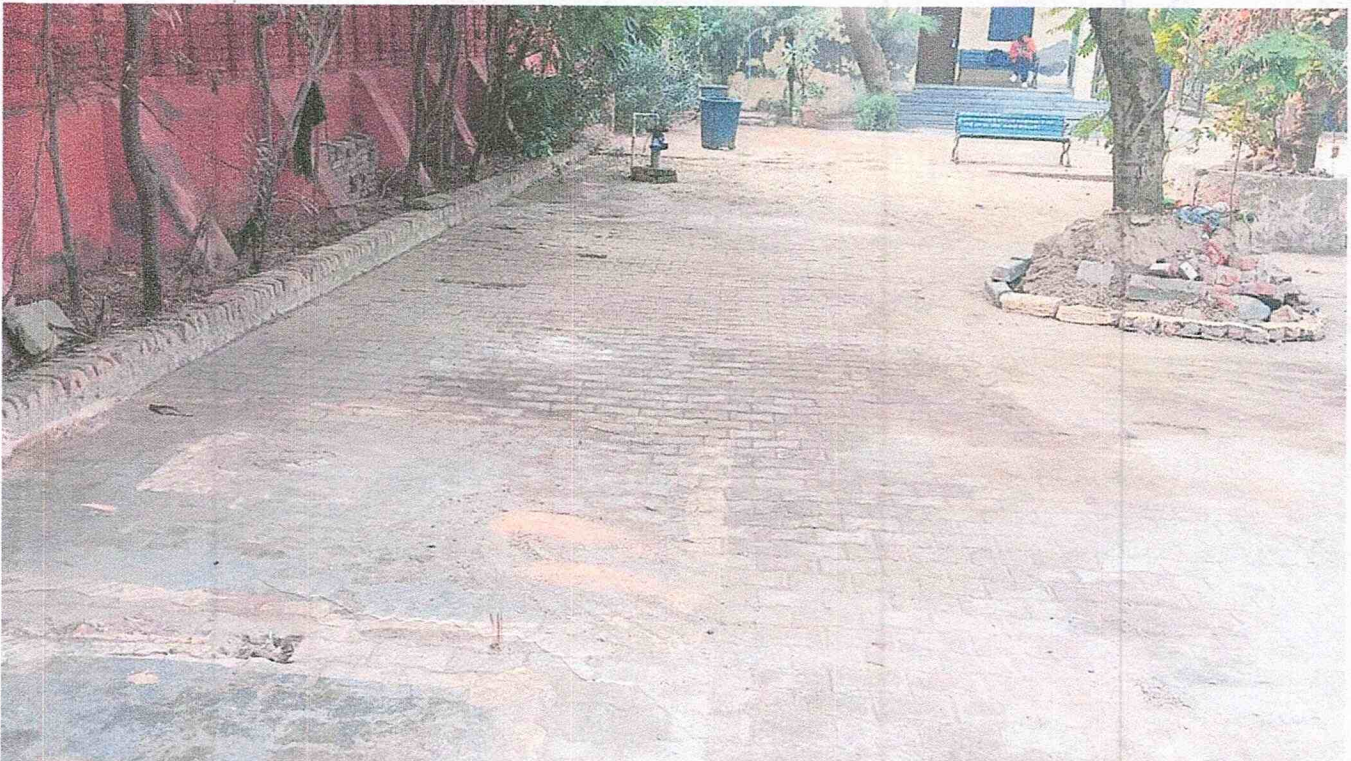
[Handwritten signature]



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली

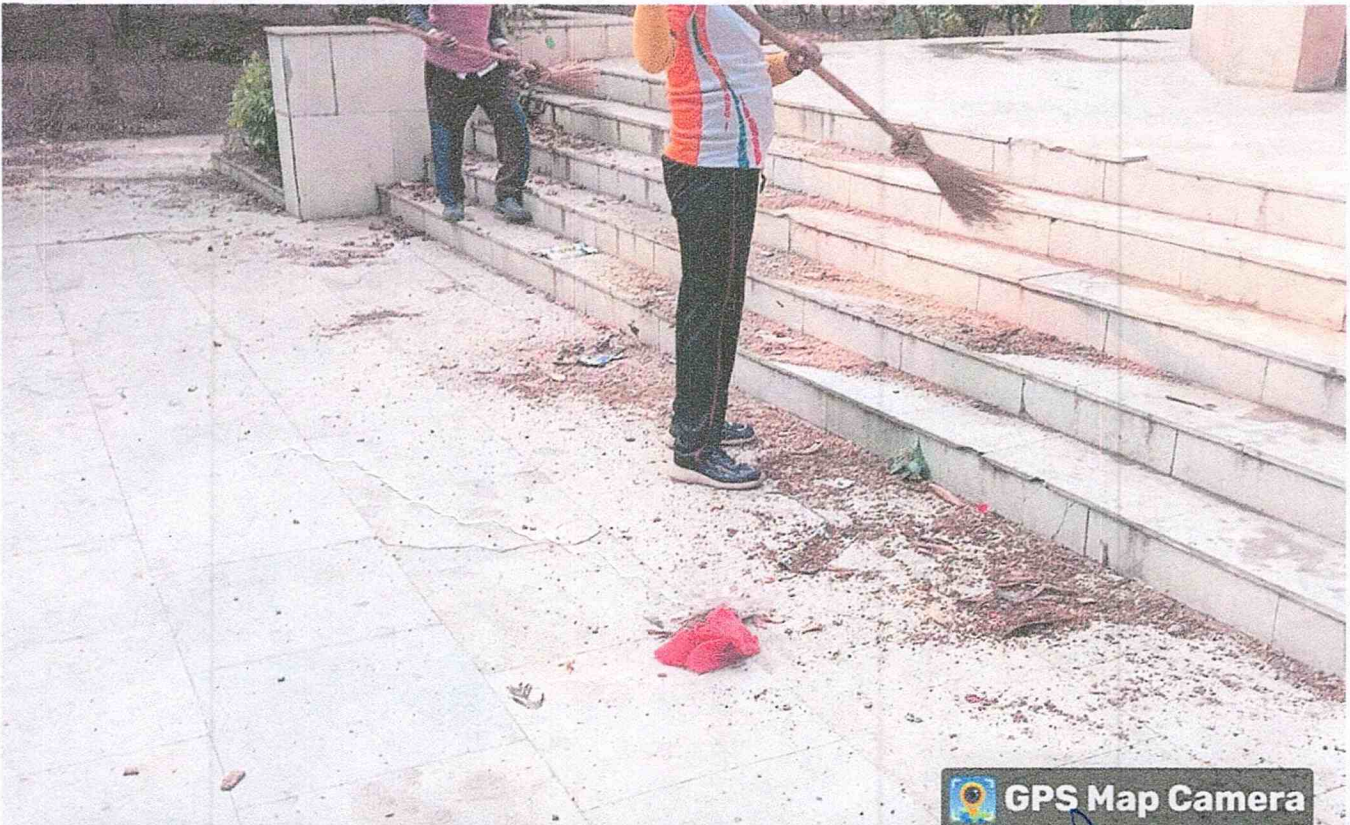
Handwritten signatures and marks in blue ink.



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,

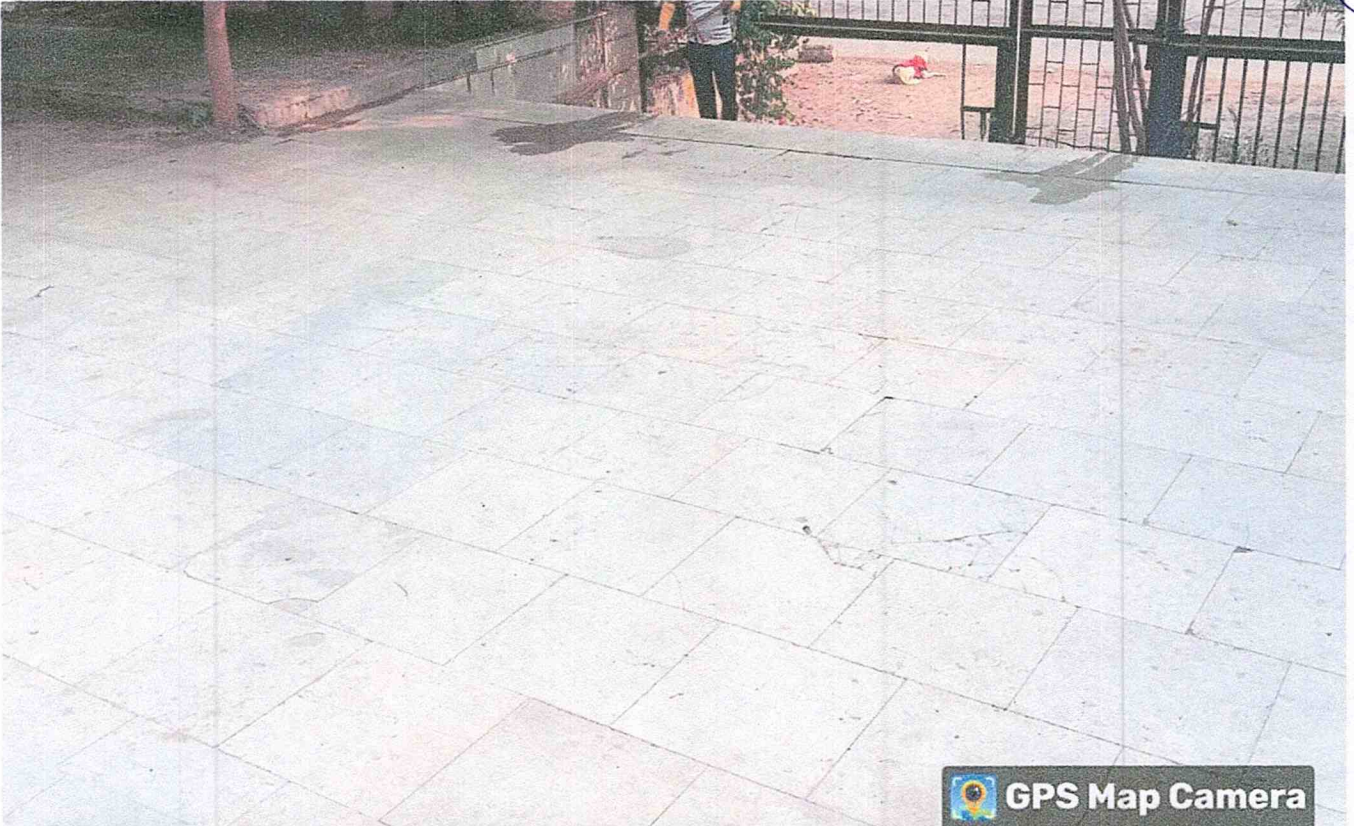


GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 29, 29, मदन मोहन मालवीय मार्ग, सेक्टर ४, वैशाली, गाजियाबाद,

[Handwritten signatures and initials in blue ink]



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
29, 29, मदन मोहन मालवीय मार्ग, सेक्टर ४, वैशाली, गाजियाबाद,



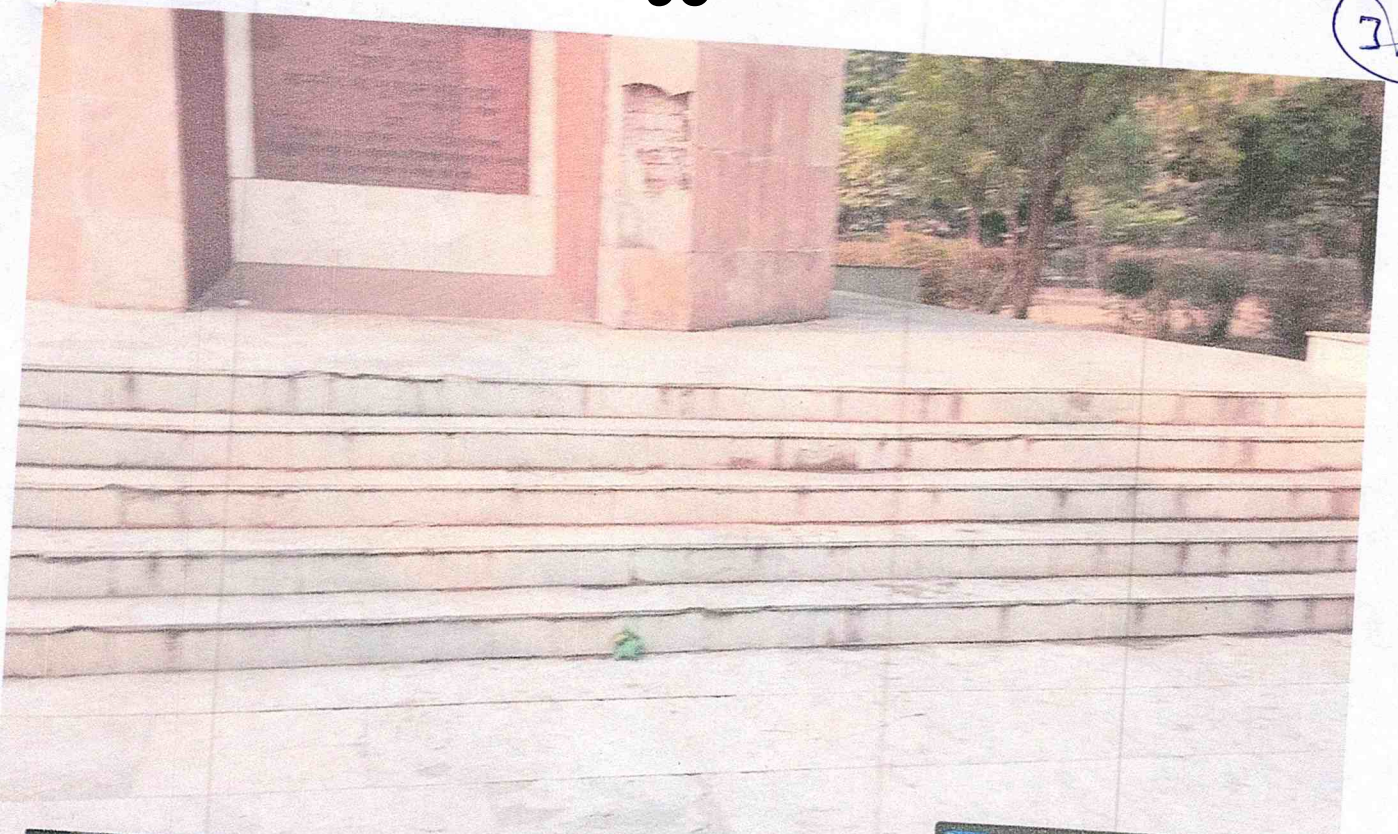
 **GPS Map Camera**




गाजियाबाद, उत्तर प्रदेश, भारत
29, 29, मदन मोहन मालवीय मार्ग, सेक्टर ४, वैशाली, गाजियाबाद.

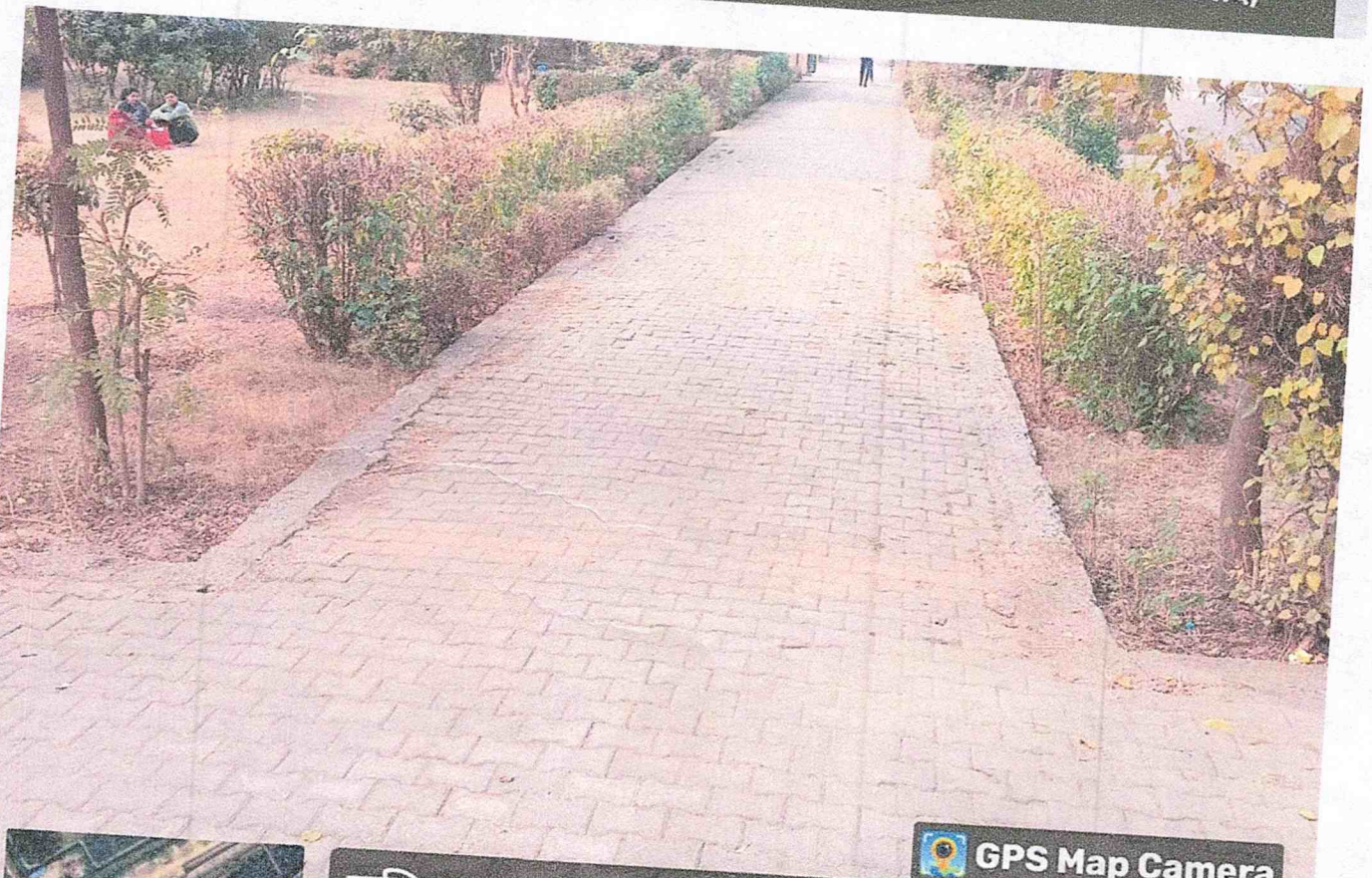
Handwritten signatures and marks in blue ink at the bottom of the page.


34



 GPS Map Camera

गाजियाबाद, उत्तर प्रदेश, भारत
29, 29, मदन मोहन मालवीय मार्ग, सेक्टर ४, वैशाली, गाजियाबाद,



 GPS Map Camera

गाजियाबाद, उत्तर प्रदेश, भारत
J8xp+cx3 पौडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली

(Handwritten signatures and scribbles)



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,

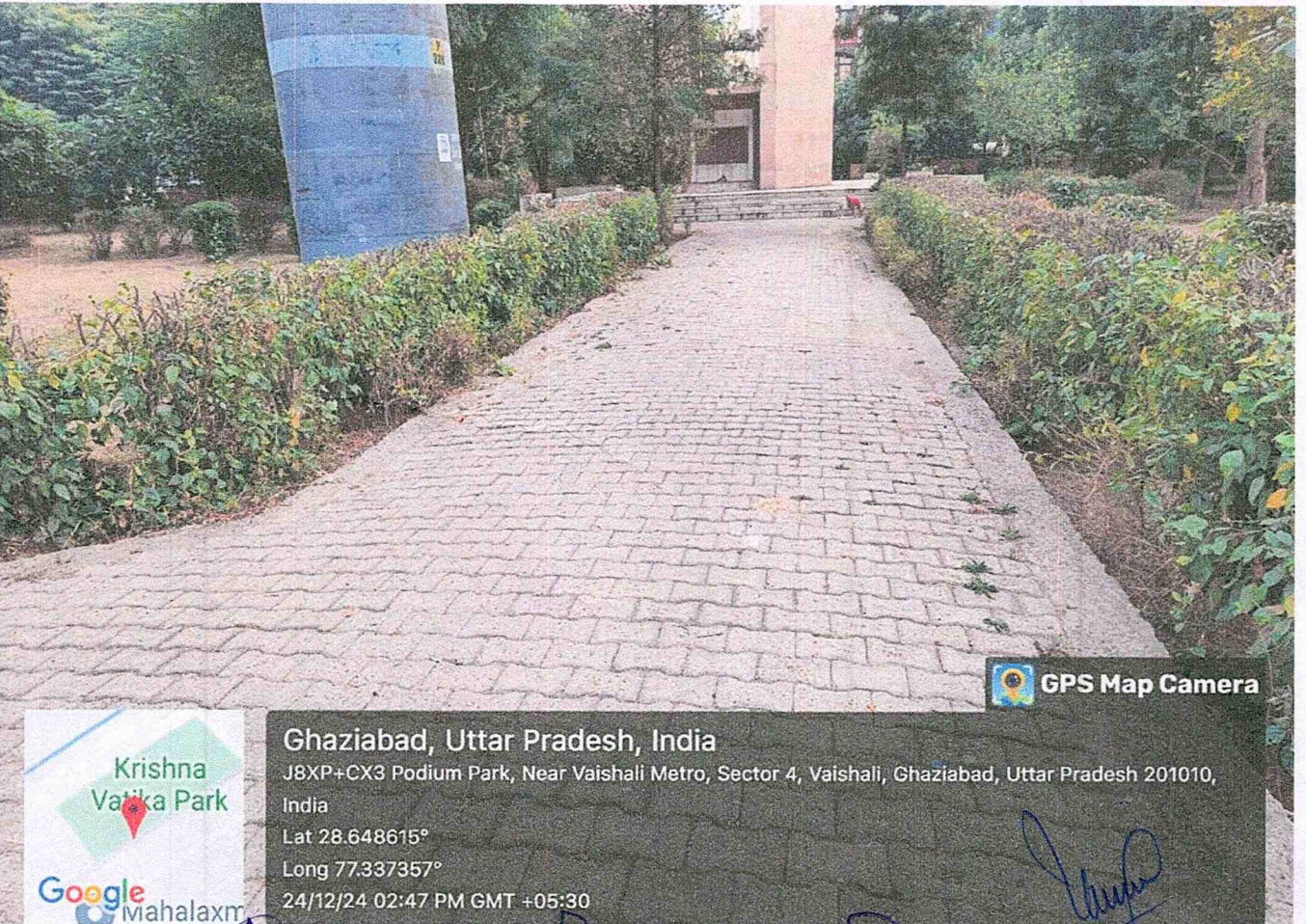
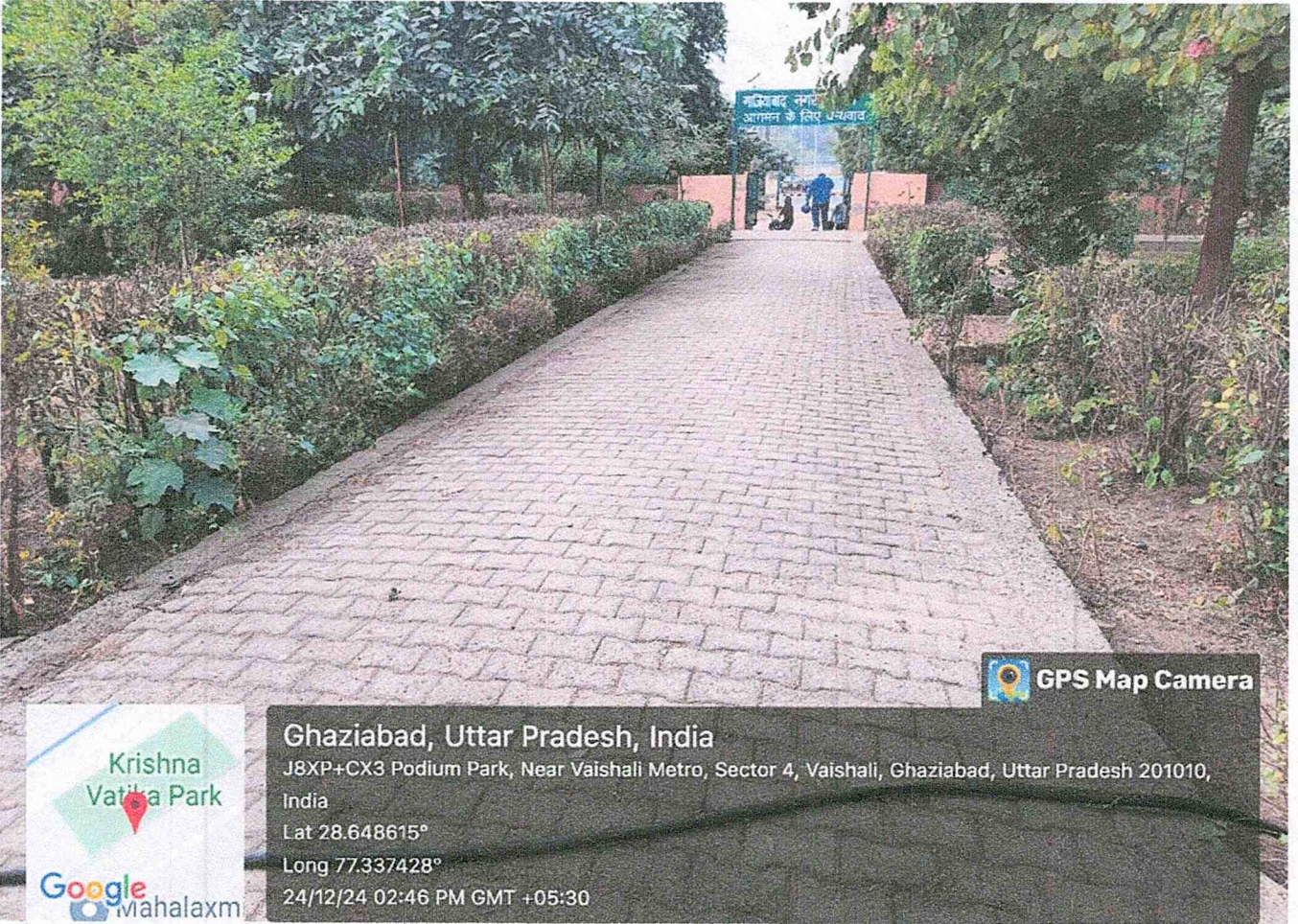


 **GPS Map Camera**

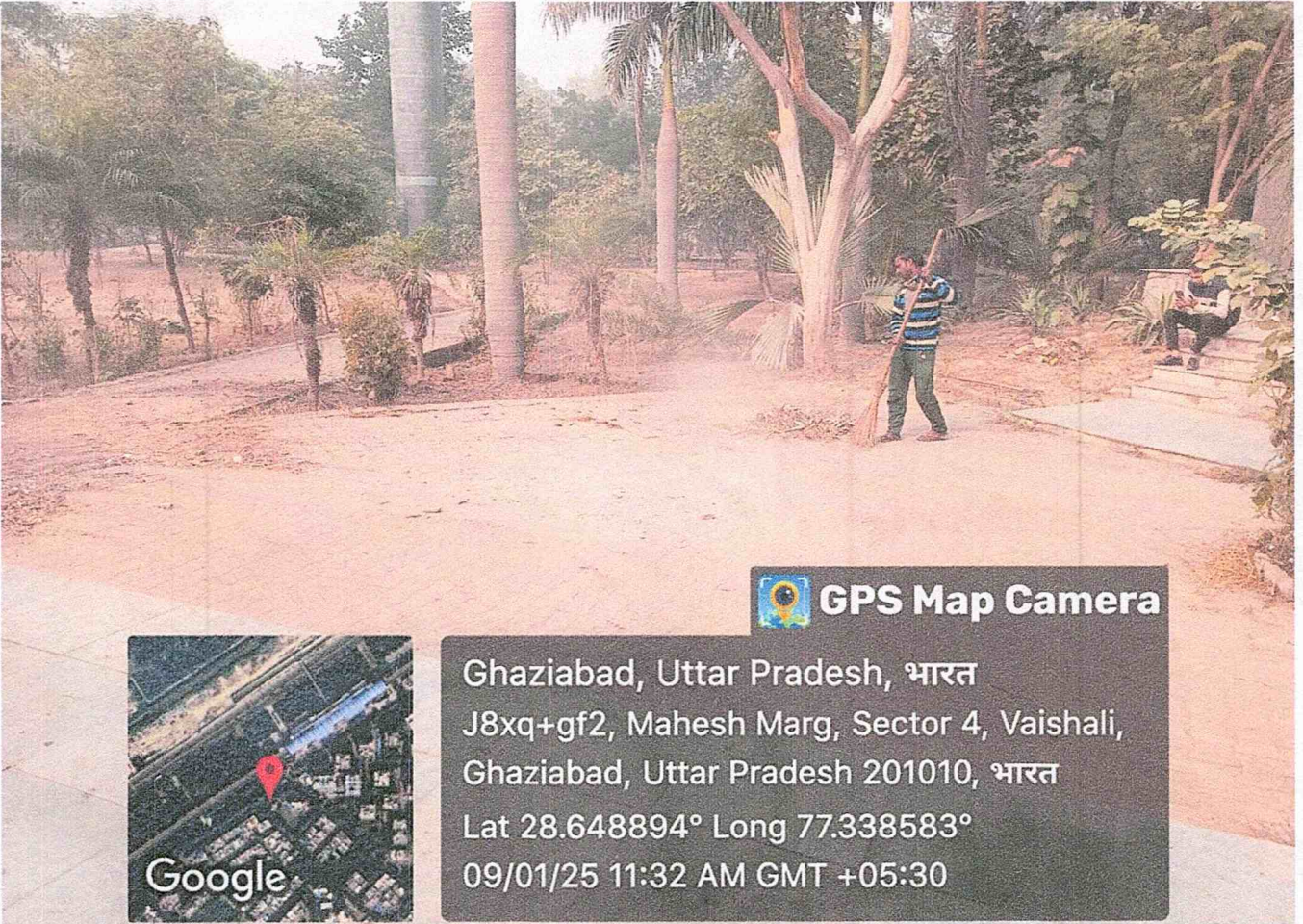


गाजियाबाद, उत्तर प्रदेश, भारत
 23, मदन मोहन मालवीय मार्ग, नील्पदम कुंज कॉम्प्लेक्स, कमा

Handwritten signatures and marks in blue ink at the bottom of the page.



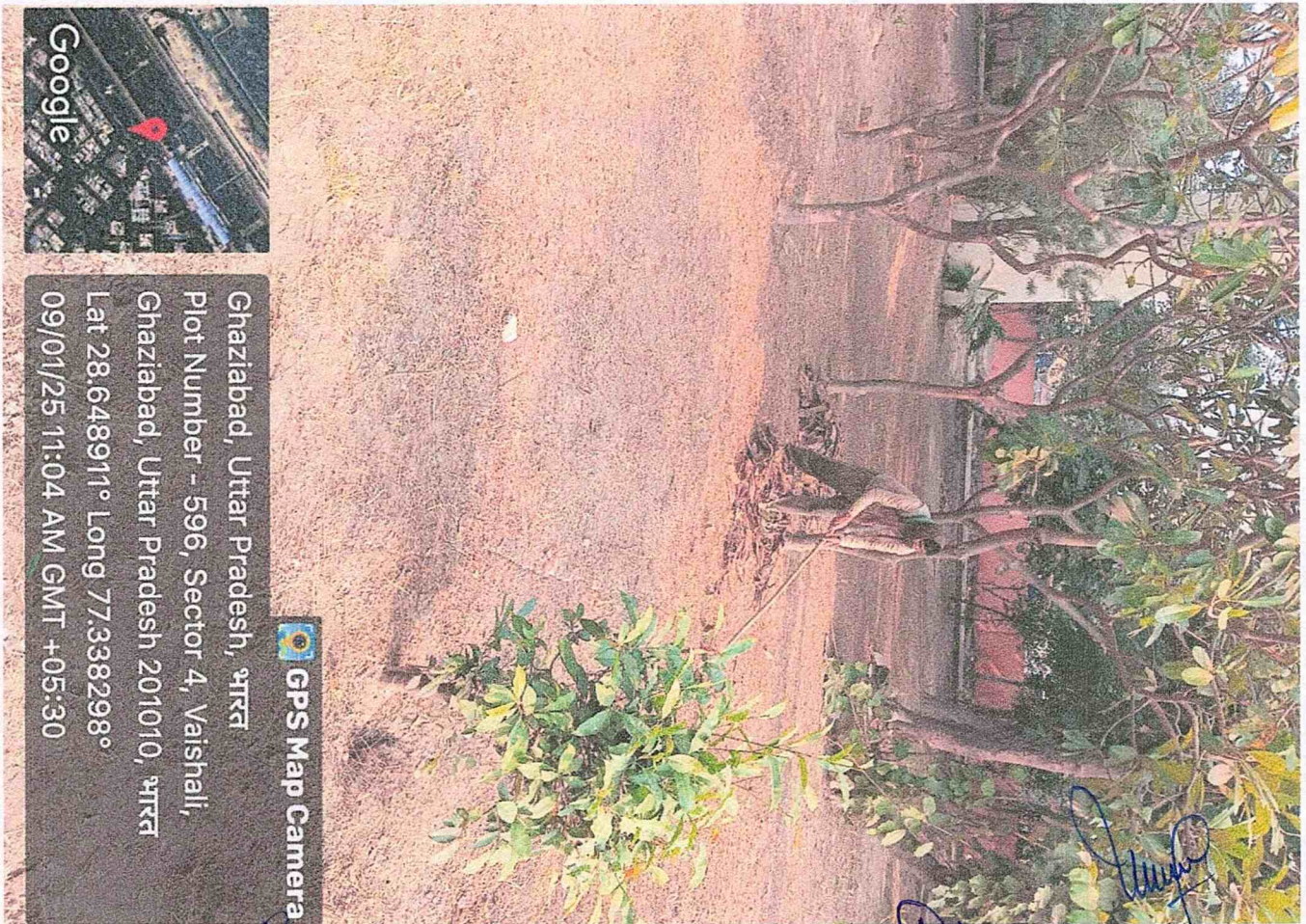
[Handwritten signatures and marks at the bottom of the page]



 **GPS Map Camera**



Ghaziabad, Uttar Pradesh, भारत
 J8xq+gf2, Mahesh Marg, Sector 4, Vaishali,
 Ghaziabad, Uttar Pradesh 201010, भारत
 Lat 28.648894° Long 77.338583°
 09/01/25 11:32 AM GMT +05:30



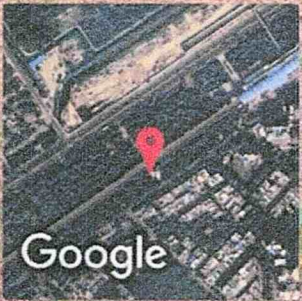
 **GPS Map Camera**

Ghaziabad, Uttar Pradesh, भारत
 Plot Number - 596, Sector 4, Vaishali,
 Ghaziabad, Uttar Pradesh 201010, भारत
 Lat 28.648911° Long 77.338298°
 09/01/25 11:04 AM GMT +05:30

[Handwritten signatures in blue ink]



 **GPS Map Camera**

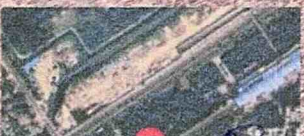


Google

गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर
 ४, वैशाली, गाजियाबाद, उत्तर प्रदेश 201010, भारत
 Lat 28.648598° Long 77.337446°
 09/01/25 08:36 AM GMT +05:30



 **GPS Map Camera**



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,

[Handwritten signature]

[Handwritten signature]

[Handwritten signature]

[Handwritten signature]



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,

[Handwritten signatures and marks]



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,



Ghaziabad, Uttar Pradesh, भारत
 604, Garden Apartments, Sector 4, Vaishali,

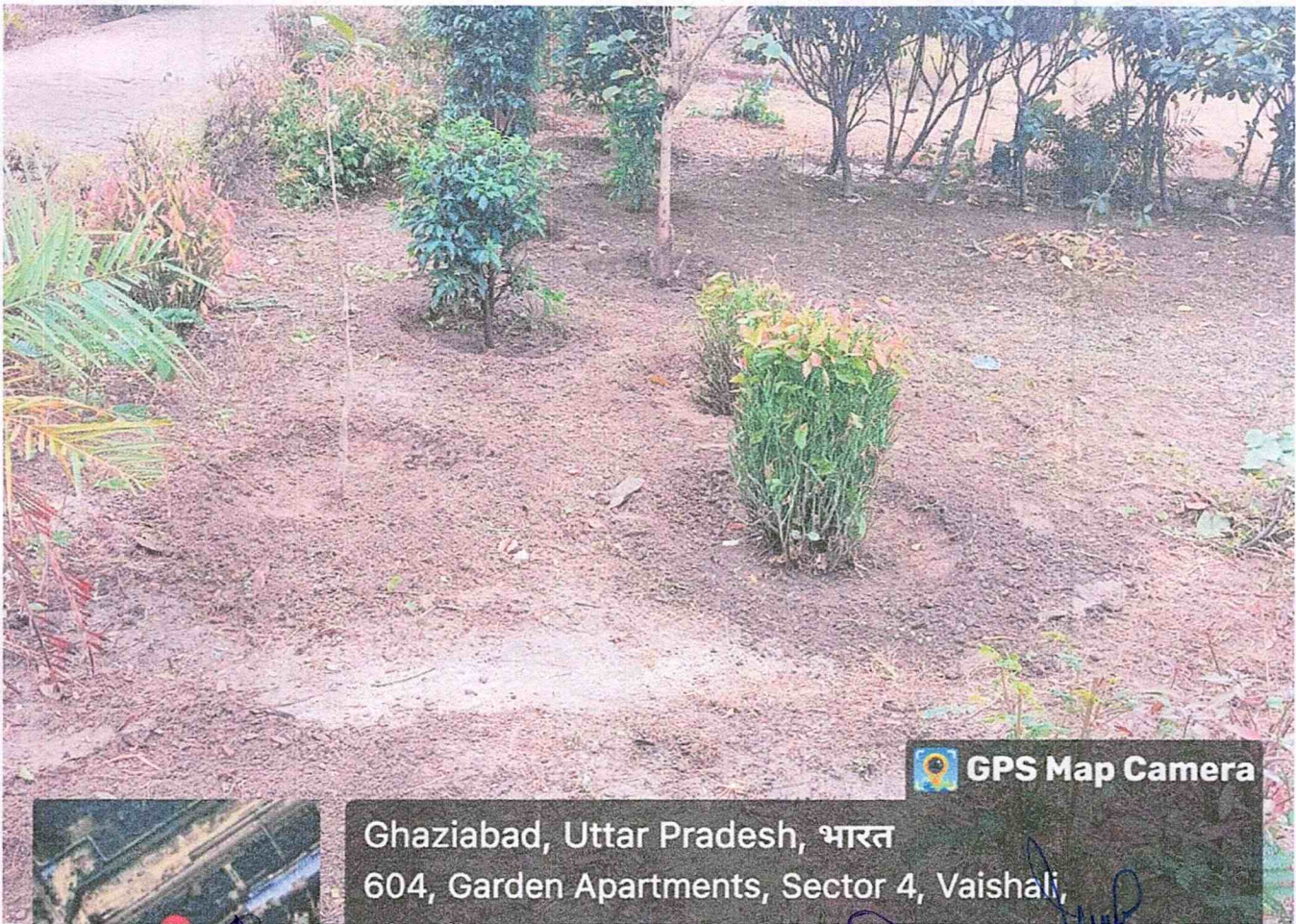
[Handwritten signatures in blue ink]



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत
 J8xp+cx3 पोडियम पार्क, Near वैशाली मेट्रो, सेक्टर ४, वैशाली,



GPS Map Camera



Ghaziabad, Uttar Pradesh, भारत
 604, Garden Apartments, Sector 4, Vaishali,

[Handwritten signatures and marks]